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- (b) Review by Government on the working of the above Zoological Park.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See'No. L.T.-7565/03]
- VI. (a) Annual Report and Accounts of the Wildlife Institute of India, Dehradun, for the year 2001-2002, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7563/03]
- VII. (a) Annual Report and Accounts of the C.P.R. Environmental Education Centre, Chennai, for the year 2001-2002. together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Centre.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T.-7350/03]

Report and Accounts (2000-2001 and 2001-2002) of various Educational Institutions/Universities and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. VALLABH BHAI RAMJIBHAI KATHIRIA) : Sir, I beg to lay on the Table:

I. (1) A copy each (in English and Hindi) of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:

- (a) Annual Report and Accounts of the Educational Consultants India Limited, New Delhi, for the year 2001-2002, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT.-7372/03]
- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of section 35 of the Visva Bharati Act, 1951:
 - (a) Annual Report of the Visva-Bharati, Santiniketan, for the year 2001 -2002.
 - (b) Review by Government on the working of the above University.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T.-7354/03]
- III. (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of section 30 of the Tezpur University Act, 1993:
 - (a) Annual Report of the Tezpur University, Assam, for the year 2001-2002.
 - (b) Review by Government on the working of the above University.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T.-7365/03]

- IV. A copy each (in English and Hindi) of the following papers:-
- (i) (a) Annual Report of the Nagaland University, Kohima, for the year 2000-2001, under sub-section (3) of section 31 of the Nagaland University Act, 1.989.
 - (b) Review by Government on the working of the above University.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7381/03]
- (ii) (a) Annual Accounts of the University of Hyderabad, Hyderabad, for the year 2001-2002, and the Audit Report thereon, under sub-section (4) of section 29 of the University of Hyderabad Act, 1974.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7360/03]
- (iii) (a) Annual Report of the Auroville Foundation, Auroville, Tamil Nadu, for the year 2001-2002, under sub-section (3) of section 24 of the Auroville Foundation Act, 1988.
 - (b) Annual Accounts of the Auroville Foundation, Auroville, Tamil Nadu, for the year 2001-2002 and the Audit Report thereon, under sub-section (4) of section 24 of the Auroville Foundation Act, 1988.
 - (c) Review by Government on the working of the above Foundation.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T.-7363/03]

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- (iv) (a) Annual Report of the Indian Institute of Technology Madras, Chennai, for the year 2001-2002.
 - (b) Annual Accounts of the Indian Institute of Technology Madras, Chennai, for the year 2001-2002, and the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
 - (c) Statement by Government accepting the above Report.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. *See* No. L.T.-7356/03]
- (v). (a) Annual Report of the Indian Institute of Technology Bombay, Mumbai, for the year 2001-2002.
 - (b) Annual Accounts of the Indian Institute of Technology Bombay, Mumbai, for the year 2001-2002, and the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
 - (c) Statement by Government accepting the above Report.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T.-7357/03]
- (vi) (a) Twenty-seventh Annual Report of the University of Hyderabad, Hyderabad, for the year 2001-2002.
 - (b) Review by Government on the working of the above University.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T.-7360/03]

- (vii) (a) Annual Report of the Maharashi Sandipani Rashtriya Veda-Vidya Pratishthan, Ujjain, for the year 2001-2002.
 - (b) Annual Accounts of the Maharashi Sandipani Rashtriya Veda-Vidya Pratishthan, Ujjain, for the year 2001-2002 and the Audit Report thereon.
 - (c) Statement by Government accepting the Annual Report.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T.-7361/03]
- (viii) (a) Annual Report and Accounts of the National Institute of Foundry and Forge Technology, Ranchi, for the year 2001-2002, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute. .
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7568/03]
- (ix) (a) Annual Report of the Indian Institute of Science, Bangalore, for the year 2001 -2002.
 - (b) Annual Accounts of the Indian Institute of Science, Bangalore, for the year 2001-2002 and the Audit Report thereon.
 - (c) Statement by Government accepting the above Report.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. *See* No. L.T.-7355/03]

- (x) (a) Annual Accounts of the National Institute of Industrial Engineering. Mumbai, for the year 2001-2002, and the Audit Report thereon.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7367/03]
- (xi) (a) Annual Report and Accounts of the Regional Institute of Technology, Jamshedpur, for the year 2000-2001, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7369/03]
- (xii) (a) Annual Report and Accounts of the Dr. B.R. Ambedkar Regional Engineering College, Jalandhar, for the year 2000-2001, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above College.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T.-7370/03]
- (xiii) (a) Annual Report and Accounts of the Regional Engineering College, Silchar, for the year 2000-2001, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above College.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed 'in Library. See No. L.T.-7371/03]
- (xiv) (a) Annual Report and Accounts of the Sant Longowal Institute of Engineering and Technology, Longowal, Punjab, for the year 2001-2002, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7364/03]
- (xv) (a) Annual Report and Accounts of the National Institute of Technology, Hamirpur, for the year 2001-2002, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.' L.T.-7373/03]
- (xvi) (a) Annual Report and Accounts of the National Council of Educational Research and Training (NCERT), New Delhi, for the year 2001-2002.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7371/03]
- (xvii) (a) Annual Report and Accounts of the Karnataka Regional Engineering College, Surathkal, Karnataka, for the year 212

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- 2001-2002, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above College.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a)* above. [Placed in Library. See No. L.T.-7362/03]
- (xviii) (a) Annual Accounts of the National Council of Educational Research and Training (NCERT), New Delhi, for the year 2000-2001 and the Audit Report thereon.
 - (b) Review by Government on the working of the above Council.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7272/03]
 - (xix) (a) Annual Report and Accounts of the Board of Apprenticeship Training (Western Region), Mumbai, for the year 2001-2002, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7368/03]
- (xx) (a) Annual Report and Accounts of the Board of Practical Training (Eastern Region), Kolkata, for the year 2001-2002, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7366/03]
- (xxi) (a) Annual Report of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2000-2001.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T.-7273/03]
- (xxii) (a) Annual Accounts of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2000-2001 and the Audit Report thereon.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7273/03]
 - I. Report and Accounts (2000-2001) of the National Commission for Women, New Delhi and related papers.
 - II. Report and Accounts (2000-2001) of the Central Social Welfare Board, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI JAS KAUR MEENA) : Sir, I beg to lay on the Table :-

- I. (1) A copy each (in English and Hindi) of the following papers, under section 14 of the National Commission for Women Act, 1§90:
 - (a) Annual Report and Accounts of the National Commission for Women, New Delhi, for the year 2000-200.1, together with the Auditor's Report on the Accounts.